

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3911/2015

This the 22nd day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Mr. Vinay Mohan Shrivastava,
53 Years Post IRSSE
S/o Raghbir Prasad Shrivastava,
Flat No. 13, Greylands,
New Marines Lines, Churchgate
Mumbai-400020 Applicant

(By Advocate: Mr. Kumar Sameer for Mr. Ajit K. Singh)

VERSUS

1. The Chairman
Railway Board, Rail Bhawan
Raisina Road, New Delhi-110001
2. Ministry of Railways
Through the Secretary
Railway Board, Rail Bhawan
Raisina Road, New Delhi-110001 Respondents.

(By Advocate: Ms. Geetanjali Mohan with Mr. R.N. Singh)

ORDER (ORAL)

By Hon'ble Mr. P.K. Basu:-

When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present O.A. with liberty to file a fresh O.A.

3. Prayer is allowed. The OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(P. K. Basu
Member(A))**

